

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH "PRESCOT ROAD" "GULESTAN"  
BOMBAY - 1

OA No.889/92

Jaya Suvarna Aitappa Salian  
R/o. Quarter no.5057, Bldg.no.140  
S M Plot, 1st floor; Sector VII  
Antop Hill; Bombay 400037

..Applicant

v/s.

1. The Senior Examiner of Trade Marks Govt. of India, Trade Marks Registry, Old Central Govt. Building; 101 Maharshi Karve Road; Bombay 30
2. The Union of India through Respondent no. 4
3. The Controller General of Patents Designs & Trade Marks, Old CCO Building; 101 Maharshi Karve Marg Bombay 400020
4. The Joint Secretary to the Govt. of India; Ministry of Industry Department of Industrial Development, Udyog Bhavan; New Delhi 11 ..Respondents

Coram: Hon. Shri Justice S K Dhaon, V.C.  
Hon. Shri M Y Priolkar, Member(A)

APPEARANCE:

Mr. M A Mahalle  
Counsel  
for the applicant

ORAL JUDGMENT:  
(PER: S K Dhaon, Vice Chairman)

DATED: 12-10-92

Shri Mahalle, learned counsel for the applicant, prays that the applicant may be permitted to withdraw this application with the liberty to file a fresh application for the same cause of action. Permission granted. This application is disposed of as withdrawn.

  
( M Y Priolkar )  
Member(A)

  
( S K Dhaon )  
Vice Chairman